

(b) if so, whether any members of Prime Minister's party alighted there?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) Yes, Sir. One member of the Prime Minister's party alighted there.

Shortage of staff in the State Bank Of India

285. SHRI MULKA GOVINDA REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of the acute shortage of staff in various branches of the State Bank of India all over the country;

(b) if so, -what are the estimated shortage of staff in respect of officers, cashiers and subordinate staff;

(c) Whether there is a total ban on the recruitment of temporary hands in the Bank;

(d) if so, what are the reasons therefor; and

(e) what steps Government propose to take to streamline promotions and fresh recruitments to make up the staff shortage and improve customer services?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b) State Bank of India has reported that there has been no acute shortage of staff in various branches of the Bank in the country upto the end of 1977. Circle staff budgets for the year 1978 are, however, yet to be finalised.

(c) and (d) Temporary appointments are made in exceptional cases where staff is urgently required to maintain the normal functioning of a branch.

(e) The bank has already announced promotion; to the various grades of staff officers in February last. Staff budgets of the various Circles will be settled shortly and additional staff wherever necessary will be sanctioned and recruited.

PAPERS LAID ON THE TABLE

I. The Prevention of Cruelty to Animals (Application of Fines) Rules, 1978.

II. The Transport of Animals, Rules 1978.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): Sir, I beg to lay on the Table, under sub-section (4) of section 38 of the Prevention of Cruelty to Animals Act, 1960, a copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Irrigation (Department of Agriculture):

(i) No. 14-21/76-LDL dated the 15th February, 1978, publishing the Prevention of Cruelty to Animals (Application of Fines) Rules, 1978.

(ii) No. 18-6/70-LRI, dated the 2nd March, 1978, publishing the Transport of Animals, Rules, 1978. [Placed in Library. See No. LT-2235/78 for (i) and (ii)].

L Report of the Indirect Taxation Enquiry Committee—Part II (January 1978) and Related Paper.

II. The Insurance (Amendment) Rules, 1978.

III. Notifications under the General Insurance Business (Nationalisation) Act, 1977.

THE MINISTER OF FINANCE (SHRI H. M. PATEL): Sir, I beg to lay on the Table:

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I. A copy of the Report of the Indirect Taxation Enquiry Committee—Part II (January 1978), together with an explanatory note (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Report. [Placed in Library. See LT-2206/78].

II. A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification SO. No. 984, dated the 8th April, 1978, publishing the Insurance (Amendment) Rules, 1978, under sub section (3) of section 114 of the Insurance Act, 1938. [Placed in Library. See No. LT-2204/78].

III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under section 17 of the General Insurance Business (Nationalisation) Act, 1972—

(i) S.O. No. 1046, dated the 15th April, 1978, publishing the General Insurance (Rationalisation and Revision of Pay Scales and other Conditions of Service of Supervisory, Clerical and Subordinate Staff) Amendment Scheme, 1978.

(ii) S.O. No. 1047, dated the 15th April, 1978, publishing the General Insurance (Rationalisation of Pay Scales and other Conditions of Service of Officers) Amendment Scheme, 1978.

(iii) S.O. No. 1048, dated the 15th April, 1978, publishing the General Insurance (Rationalisation of Pay Scales and Other Conditions of Service of Development Staff) Amendment Scheme, 1978.

(iv) S.O. No. 1049, dated the 15th April, 1978, publishing the General Insurance (Rationalisation and Revision of Pay Scales and Other Conditions of Service of Supervisory, Clerical and Subordinate Staff) Second Amendment Scheme, 1978.

(v) S.O. No. 1050, dated the 15th April, 1978, publishing the General Insurance (Termination, Superannuation and Retirement of Officers and Development Staff) Amendment Scheme 1978. [Placed in Library. See No. LT-2203/78 for (i) to (v)].

I. Notifications under the Customs Act, 1962 and Related Paper.

II. Notifications of the Ministry of Finance (Department of Revenue) and Related Paper.

SHRI H. M. PATEL: Sir, I also beg to lay on the Table: —

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue) under section 159 of the Customs Act, 1962, together with Explanatory Memoranda on the Notifications;

(i) No. 86/F. No. S. 48/77-TRU (Cus.), dated the 25th April, 1978.

(ii) No. 87/F. No. S. 48/77-TRU-(Cus.), dated the 25th April, 1978.

(iii) No. 90/F. No. 355/354177 Cus. I, dated the 27th April, 1978. [Placed in Library. See No. LT-2236/78 for (i) to (iii)].

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue) together with Explanatory Memoranda thereon: —

(i) G.S.R. No. 244(E), dated the 26th April, 1978.

(ii) No. 108/78-CE., dated the 28th April, 1978. [Placed in Library. See No. LT-2206A/78 for (i) to (ii)].

III. Annual Report (1916-77) and Accounts of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi and Related Paper.

वाणिज्य तथा नागरिक प्रति और सहकारिता मंत्रालय में राज्य मंत्री (श्री आरिफ बेग) : मैं आपकी अनुमति से कम्पनी अधिनियम, 1956 की धारा 615क की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :—

(i) 1976-77 के वर्ष के लिये हैंडीक्राफ्ट्स एण्ड हैंडलूम्स एक्सपोर्ट्स